

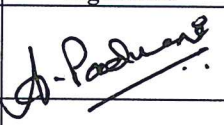
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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 886/252/HDB/2018
NAME OF THE COMPANY	Anuska Homes Pvt Ltd
NAME OF THE PETITIONER(S)	Anuska Homes Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmasri@yashwanth.co.in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T SUTAN War Reddy DR ROLL	Advocate	9160001435	

ORDER

Heard both sides. Orders reserved.


MEMBER JUDICIAL

AS